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## (2025) 12 DEL CK 0039

## **Delhi HC**

**Case No:** Writ Petition (C) No. 13778 Of 2025, Civil Miscellaneous Application Nos. 76476, 76477 Of 2025

CT GD Ramesh Chand APPELLANT

Vs

Union Of India And Ors RESPONDENT

Date of Decision: Dec. 4, 2025

Hon'ble Judges: C. Hari Shankar, J. Om Prakash Shukla, J

Bench: Division Bench

Advocate: Charu Dalal, Choudhary Amit Bassoya, Abhishek Maratha, Nupur Sharma

Final Decision: Disposed Of

## **Judgement**

## C. Hari Shankar, J

- 1. Ms. Charu Dalal, learned Counsel for the petitioner submits that, as her client stands terminated on medical grounds, she would have to institute a fresh challenge. She, accordingly, seeks leave to withdraw this writ petition with liberty to do so.
- 2. Reserving liberty as aforesaid, the petition is disposed of as withdrawn.